GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING) LOK SABHA UNSTARRED QUESTION NO. 1626 (TO BE ANSWERED ON 04.05.2016)

REVIEWING FUNCTIONING OF CONSTITUTIONAL BODIES

1626. DR. C. GOPALAKRISHNAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has any proposal to review/reshape the functioning of tribunals, autonomous bodies and public sector firms;
- (b) if so, the details thereof;
- (c) the purpose and motive to review/ reshape the functioning of these bodies; and
- (d) the time by which the proposal is likely to be implemented?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

(a) & (b): Yes, Madam. The Government has set up an Inter-Ministerial Group (IMG) to study the possibility of convergence /merger of Tribunals to reduce the number of Tribunals. IMG shall study a report in this regard prepared by Indian Law Institute and shall look into the comments received from various Ministries/Departments to give its suggestion on this issue.

(c): To reduce the number of Tribunals.

(d): In such major policy issues involving statutory provisions, once the recommendations of designated IMG are received, the same are examined at the competent level keeping all aspects in mind and appropriate decision is taken in larger public interest.
